

ITEM NO.15

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s).558/2023

DIRECTORATE OF ENFORCEMENT

Petitioner(s)

VERSUS

STATE OF CHHATTISGARH

Respondent(s)

(FOR ADMISSION and IA No.229292/2023-EXEMPTION FROM FILING O.T. )

Date : 09-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Suryaprakash V Raju, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Zoheb Hussain, Adv.  
Mr. Annam Venkatesh, Adv.  
Mr. Rajat Nair, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

1. Learned Additional Solicitor General, appearing on behalf of the petitioner, states that he has instructions to withdraw this petition.
2. The Writ Petition is, accordingly, dismissed as withdrawn.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(PREETHI T.C.)  
COURT MASTER (NSH)